

Name of the Corporate Debtor: Roxina Real Estate Private Limited; Date of commencement of CIRP: February 03, 2023; List of creditors as on: February 03,2023, for claims received upto February 17, 2023.

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	ICICI Home Finance Company Limited	17.02.2023	9,50,88,184	9,50,88,184	Secured	9,50,88,184	9,50,88,184	No	312.19	0	0	-	0	Refer Note 1
1	Total		9,50,88,184	9,50,88,184	0	9,50,88,184	95088184	0	312.19	0	0	0	0	0

Notes

¹ Security Interest: All piece and parcel of land located at lot CS no. 2300, 2304, 2305, 1/2305, 2306, 2307, 2308, 2309, 2310, 2312, 2313, 2314 lying and being at Bhuleshwar division, Dr. Balasaheb Jaikar Marg, CP Tank, Charni Road (E), Mumbai admeasuring approx 6011.74 sq mtrs including all structures thereon both present and future.